

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF HEAVY INDUSTRY

**LOK SABHA**  
**UNSTARRED QUESTION No. 102**  
**TO BE ANSWERED ON 11.12.2018**

**FAME India Scheme**

**102. SHRI ANURAG SINGH THAKUR:**

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) the salient features of Phase-II of the Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India) Scheme and the time-line for launching the same;
- (b) the details of the charging infrastructure for e-vehicles that the Government plans to set up, State/UT and location-wise;
- (c) whether any special provisions exist for tourism centric States for setting up of these charging units and if so, the details thereof;
- (d) whether the Government is conducting R&D for improving the technology used in the electric buses for public transportation under Phase-II of the FAME India scheme and if so, the details thereof;
- (e) the measures taken by the Government to promote indigenous development of e-vehicles in the country; And
- (f) whether the Government is offering incentives on the use of electric vehicles and if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES**  
**(SHRI BABUL SUPRIYO)**

(a) to (f): The Phase-II of the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles (FAME-India) Scheme proposes to give a push to electric vehicles (EVs) in public transport and seeks to encourage adoption of EVs by way of market creation and demand aggregation. The draft scheme has envisaged the holistic growth of EV industry, including providing for charging infrastructure, research and development of EV technologies and push towards greater indigenization. The scheme has not been finalized yet. At present, in order to promote manufacturing of electric and hybrid vehicle technology and to ensure sustainable growth of the same, Department of Heavy Industry is implementing a scheme namely FAME-India Scheme [Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India] w.e.f. 1<sup>st</sup> April 2015 (Phase-I), which was initially upto 31<sup>st</sup> April 2017. The scheme has been extended upto 31<sup>st</sup> March, 2019 or till Notification of FAME-II, whichever is earlier.

Under Demand Creation focus area, the purchaser of electric/hybrid vehicles is given an upfront reduction in purchase price by the dealer at the time of purchase of xEVs. The details of the demand incentives available for purchase of xEVs is provided at Annexure 13 of the Gazette Notification of the Scheme, as amended from time to time, which is available in the website of Department of Heavy Industry ([www.dhi.nic.in](http://www.dhi.nic.in)).

\*\*\*\*\*